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Registration No: IBI/PA-001/IP-P01912/2019-2020/12962

ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of Financial creditor as on 18.01.2022

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Amount of claim rejected	Amount of any mutual dues, that may be set off	Amount of contingent claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Eskay Enclave Private Limited	U70101WB2004PT C099096	08/12/2021	1,77,52,024.00	0.00	Financial Creditor	100%	No	NA	100%	1.93%	NA	NIL	NA	1,77,52,024.00	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.
2	Yuthika Trading Company Private Limited	U51909WB2009PT C139935	08/12/2021	51,13,425.00	0.00	Financial Creditor	100%	No	NA	100%	0.55%	NA	NIL	NA	51,13,425.00	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.
3	Swarna Technology Private Limited	U51109WB1999PT C089816	22/11/2021	160,00,000.00	0.00	Financial Creditor	100%	No	NA	100%	1.74%	NA	NIL	NA	160,00,000.00	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.
4	Pandey Chemicals Private Limited	U74110WB1989PT C074409	08/12/2021	8,06,83001.10	0.00	Financial Creditor	100%	NA	NA	100%	58.78%	NA	NIL	NA	8,06,83001.10	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.



